

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Stera Engineering (India) Pvt Ltd
PETITION NUMBER : CP(IB)/581/CHE/2019
APPLICATION NUMBER : a) IA(IBC)/839(CHE)/2024
b) IA(IBC)/894(CHE)/2024

ORDER

5)(a) IA(IBC)/839(CHE)/2024 in CP(IB)/581/CHE/2019

Ms. Satyadevi Alamuri, Ld. IRP Present in person.

This Application has been filed to take on record the report on the Corporate Debtor filed by the IRP pursuant to the directions of the Adjudication authority vide order dated 07.03.2024. In terms of the order dated 07.03.2024 publication also has been made in the newspapers.

The report is taken on record and **IA(IBC)/839(CHE)/2024 is disposed off.**

5)(b) IA(IBC)/894(CHE)/2024 in CP(IB)/581/CHE/2019

Ms. Satyadevi Alamuri, Ld. IRP Present in person.

This Application has been filed to take on record the list of creditors constituted only with Operational Creditors as per Regulation 16 and the Statutory Report pursuant to Regulation 13(2)(d) and 17 of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

The Report is taken on record and **IA(IBC)/894(CHE)/2024 is disposed off.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk